

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 29-04-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**IN THE MATTER OF** : **Sudara International Pvt Ltd**  
**PETITION NUMBER** : **CP(CA)/240/2020**  
**APPLICATION NUMBER** : **a) CA/251/2020 IN CP(CA)/240/2020  
b) IA/979/IB/2020  
c) IA/980/IB/2020**  
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**ORDER**

Ld. Counsel Ms.Radhika Yadav for the Petitioner. Ld. Counsel Mr. Joshua Samuel for the Respondent no.1 to 3.

In this case the Petitioner has filed a memo 2057 dated 25.04.2024 and the same has been served on the Respondents.

Counsel for R1 to R3 submitted that he has e-filed the written submissions and the physical copy will be filed within 3 days.

List the matters for hearing on **27.05.2024**.

**-Sd-**  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

**-Sd-**  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

phk